

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1251 of 2019

IN THE MATTER OF:

Arunkant Rai

...Appellant

Versus

Allahabad Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Siddhartha Jain and Mr. Aditya Singh, Advocates

For Respondent: Ms. Anjali Sharma, advocate for R-2

Mr. K. Datta, Advocate

ORDER

31.01.2020 List the Appeal in 'Orders category' on **11th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

pks/md